

WELFARE be pleased to state:

(a) whether the beneficiaries of CGHS dispensaries in Nagpur district, (Maharashtra) are not getting adequate and good quality medicines;

(b) if so, whether Government propose to provide sufficient quantity of medicines to CGHS dispensaries in Nagpur district; and

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir. There is sufficient stock of good quality medicines at CGHS, Nagpur for supplying to CGHS beneficiaries.

(b) and (c). Does not arise.

Ration Carda to Jhuggi dwellers in Capital

7100. SHRI K.S. RAO:
SHRI T. BALA GOUD:
SHRI B.N. REDDY:
SHRIMATI J. JAMUNA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of Jhuggi dwellers to whom ration cards have been issued by Delhi Administration during the last three months;

(b) whether all the jhuggi dwellers have been issued identity cards;

(c) whether some clusters of jhuggies have been left out; if so, the number and the reasons therefor;

(d) the time by which the remaining jhuggi dwellers would be issued ration cards; and

(e) the precautionary measures taken to check duplication of issue of ration cards?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) 2,17,915 ration cards have been issued till 17.4.90 to jhuggi dwellers.

(b) to (e). Identity cards have been issued on the basis of door to door jhuggi survey undertaken by Delhi Administration. There have been reports of some jhuggies having been left out during the survey because of non-availability of the residents in some cases and others having raised new jhuggies or bifurcated the existing ones with a view to secure more than one ration card. In order to mitigate the grievances of the genuine person, Delhi Administration invited applications from the persons claiming to have been left out till 16-4-1990. All these applications will be scrutinized and ration cards issued only after verification of the facts. investigations through senior officers have been undertaken to see that a persons does not get more than one ration card.

Pepsico Project

7101. SHRI N.J. RATHVA:
SHRI PRAKASH KOKO BRAHAMBHATT:
SHRI Y.S. RAJA SEKHAR REDDY:
SHRI GOVINDA CHANDRA MUNDA:
SHRI D. AMAT:
CH. RAM PARKASH:

Will the Minister of FOOD AND PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have taken any decision regarding use of brand name by Pepsico;

(b) if so, the details thereof; and

(c) the steps taken to ensure that Punjab Agro Industries Corporation (PEPSICO) work according to the terms and conditions of the agreement?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). Government have informed Pepsi Foods Private Limited that it has no objection to their using the name 'Lehar' as prefix to the name 'Pepsi', '7 UP', 'Mirinda'.

(c) Government would take appropriate action whenever any violation of the conditions of the Letter of Intent granted to M/s Pepsi Foods Private Ltd. is established.

[*Translation*]

Workers in Garment Export Industry

7102. SHRI RAJVEER SINGH: Will the Minister of TEXTILES be pleased to state the number of persons employed in garment export industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Readymade garment industry being in the de-centralised sector, no precise figure is available regarding the number of persons employed in that industry. However, according to preliminary survey carried out by the Textiles Committee, there are an estimated 35 thousand garment units catering both to domestic and foreign markets, employing around 10 lakhs persons.

Construction of Dams

7103. SHRI RAJVEER SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total number of small and big dams under construction in the country at

present;

(b) the total area of fertile land likely to be submerged thereby; and

(c) the time by which the construction work of these dams are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). 276 dams having live storage capacities of 10 million cubic metre and above are under construction. The completion of these dams will depend on the priority given by the States to the relevant projects in the VIII Plan which has not been finalised. Precise information on fertile lands to be submerged will be available with the concerned States and is not maintained at the Centre.

[*English*]

Tendu Leaf Price

7104. SHRI JANARDHANA POOJARY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that due to supply of tendu leaf to Karnataka by Madhya Pradesh at a very exorbitant price, the sale of beedi has fallen leading to closure of beedi factories and rendering lakhs of workers unemployed;

(b) whether Government have drawn up any programme for their rehabilitation, if so, the details thereof; .

(c) whether Government propose to ensure that tendu leaf price is reduced in order to enable the beedi factories to be reopened;

(d) if so, the details thereof; and